

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM**

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**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP/194/2017  
**NAME OF THE PETITIONER** : ST JOHN MARINE LINES PVT LTD  
**UNDER SECTION** : 252  
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S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	Rajasekhar VK	Counsel for the applicant.	Rajasekhar.

**ORDER**

Counsel for the applicant present and wanted to withdraw the petition. Permitted to withdraw the petition with a liberty to file a fresh petition, if necessary. Hence, the matter is disposed of as closed.

- sd -  
**(S.VIJAYARAGHAVAN)**  
MEMBER (TECHNICAL)  
/pb/

- sd -  
**(K.ANANTHA PADMANABHA SWAMY)**  
MEMBER (JUDICIAL)